

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA No.404/94

Wednesday, this the 8th day of February, 1995.

C O R A M

HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER  
HON'BLE MR P SURYAPRAKASAM, JUDICIAL MEMBER

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TN Balakrishnakurup, SC No. 10536,  
Stores Assistant A, PSD Stores,  
Vikram Sarabhai Space Centre,  
Thiruvananthapuram.

....Applicant

By Advocate Shri N Nandakumara Menon.

vs.

1. Union of India represented by the Secretary,  
Department of Space, Government of India,  
Bangalore--94.
2. Indian Space Research Organisation (ISRO),  
represented by its Chairman,  
New BEL Road, Bangalore--94.
3. The Controller, Vikram Sarabhai Space Centre,  
Thiruvananthapuram--22.
4. Commander, General Reserve Engineer Force,  
Deghi Camp, Pune--15.

....Respondents

By Advocate Shri CN Radhakrishnan.

O R D E R

PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Applicant, who is working as Stores Assistant-A in the Vikram Sarabhai Space Centre, Trivandrum, has filed this application praying for a direction that his service in General Reserve Engineering Force under the Ministry of Defence may be counted as qualifying service for purposes of pensionary benefits.

2. When the case was taken up for hearing, learned counsel for respondents stated that respondents had referred the matter to the

cond.

Department of Space and have received a reply dated 24.1.95 from the Government of India which states that:

"...Since Shri Balakrishna Kurup has forwarded the application for a post in VSSC through proper channel which has been admitted by General Reserve Engineering Force, it has been decided to allow the benefit of his past service rendered in GREF by treating his resignation as technical in pursuance of Rule 19(1) of CCS (Pension) Rules, 1972..."

Learned counsel for respondents submitted that in view of the above letter, the relief prayed for has been conceded by the respondents and that consequential orders will be issued by respondents within two months.

3. We record this submission and allow the Original Application. No costs.

Dated the 8th February, 1995.



P. SURYAPRAKASAM  
JUDICIAL MEMBER



PV VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER